

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 462/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: M/s. Videocon D2h Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	<del>Harish Chandra</del>	<del>Advocate</del>	<del>[Signature]</del>
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Counsel Mr. Zal Andhyarajina a/w  
Mr. Anirudh Das, Pulkitesh Dutt Tiwari i/b  
Shardul Amarchand Mangaldas

ORDER

CSP 462/230-232/NCLT/MB/MAH/2017

CSP 471/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter tomorrow 27.7.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)